

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Application M.A.No.91 of 2017 (SZ)**

Applicant(s)  
A.Ayubkhan & others

Respondent(s)  
The District Collector, Kancheepuram & ors

Legal Practitioners for Applicant(s)  
M/s. A. Karthikesan, A. Praveen Kumar  
M. Meenatchi

Legal Practitioners for Respondents

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date:3<sup>rd</sup> July, 2017</p> <p>We have heard the learned counsel appearing for the applicants.</p> <p>M.A.No.91 of 2017 is filed under Rule 8(5) of the National Green Tribunal (Practices and Procedure) Rules, 2011 to permit the applicants join together and file a single application.</p> <p>As per law, each applicant has to pay separate application fee.</p> <p>The M.A.No.91 of 2017 stands allowed, subject to the condition that each of the applicant shall pay separate application fee. On such compliance, the Registry shall number the application.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>